

Most Immediate

No.01(4)/2020/EIIA
Government of India
Ministry of Finance
Department of Expenditure

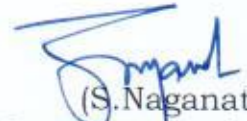
New Delhi, the 23rd March 2020

Office Memorandum

Subject : Delegation of powers for re-appropriation of funds to Secretary H&FW and DHR in view of COVID 19

The undersigned is directed to refer to Ministry of Health & Family Welfare note No.F(2)-5 AS&FA on the above subject and to state that re-appropriation proposals with a view to meet urgent expenditures relating to COVID-19 which require prior approval of Ministry of Finance may be approved by Secretary H&FW or Secretary DHR as the case may be, with the concurrence of FA of the Department and expenditure may be incurred accordingly. This special dispensation is valid till 31st May 2020 which may be reviewed thereafter.

2. This issues with the approval of Competent Authority.



(S.Naganathan)
Deputy Secretary to Government of India

AS & FA,
Ministry of Health & Family Welfare
Nirman Bhavan

New Delhi

Copy to:-

Secretary (H&FW) Secretary (DHR)